

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) and (c). Do not arise.

Communal Riots

1553. SHRI SYED SHAHABUDDIN:
SHRI P.C. THOMAS:
SHRI K.P. SINGH DEO:
SHRI GAYA PRASAD KORI:
SHRI NAWAL KISHORE RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal riots occurred during 1991 and January-February, 1992, State/Union Territory-wise;

(b) the main reasons therefor;

(c) the number of persons killed, injured and loss of property State/Union Territory-wise;

(d) the action taken against the persons found responsible for these riots;

(e) the number of incidents on which judicial /administrative enquiry has been instituted, State/Union Territory-wise;

(f) the amount of compensation paid to the next-of-kin of those killed, the victims who sustained injuries and who have lost their property;

(g) whether the Union Government have issued any guidelines to provide employment to the near relatives of those killed in these riots; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (c). On the basis of available information, a statement is annexed.

(d) to (f). The maintenance of public order is included in List-II-State List of the Seventh Schedule of the Constitution and is, therefore, the responsibility of the State Governments. However, the Central Government has from time to time issued guidelines for promotion of communal harmony to the States/Union Territories which cover various matters relating to the prevention of communal disturbances and the maintenance of communal peace and harmony.

(b) No, Sir.

(c) Does not arise.

STATEMENT

On the basis of available information, the particulars of the major communal riots that took place in the country during 1991 and January-February, 1992 State/Union Territory-wise indicating the places of riots and the number of persons killed and injured in each case are given below:-

| <i>Name of the place</i> | <i>Number of persons Killed Injured</i> | | <i>Loss of property</i> |
|---|--|----|-------------------------|
| 1991 | | | |
| Andhra Pradesh Hyderabad (Sept.22-28) | 5 | 49 | N.A. |

| <i>Name of the place</i> | <i>Number of persons</i> | | <i>Loss of property</i> |
|---|--------------------------|----------------|-------------------------|
| | <i>Killed</i> | <i>Injured</i> | |
| Bihar Jamshedpur (March,6) | 3 | 19 | N.A. |
| Chakradharpur (District Singhbum) (8.8.1991) | 5 | — | N.A. |
| Gujarat Baroda (April 7-10) | 2 | 32 | N.A. |
| Surat (April 20-27) | 4 | 20 | N.A. |
| Baroda (April 23-26) | 13 | 28 | N.A. |
| Ankleshwar (District Broach) (April 24-28) | 2 | 12 | N.A. |
| Ahmedabad (April 28) | 2 | 2 | N.A. |
| Bharuch Town (July 23-24) | 4 | 2 | N.A. |
| Jambusar (July 23-24) | 3 | 33 | N.A. |
| Baroda City (July 23-28) | 9 | 42 | N.A. |
| Madhya Pradesh Khargone (May 15-18) | 6 | 19 | N.A. |
| Maharashtra Jogeshwari (East Bombay) (Jan 27-29) | 9 | 47 | N.A. |

| <i>Name of the place</i> | <i>Number of persons</i> | | <i>Loss of property</i> |
|---|--------------------------|----------------|-------------------------|
| | <i>Killed</i> | <i>Injured</i> | |
| Orissa Bhadrak (Balasore district) (March 24-31) | 12 | 90 | N.A. |
| Soro Town (Balasore district) (March 24-31) | 8 | 25 | N.A. |
| Uttar Pradesh Lucknow City (Jan 14-17) | 8 | 21 | N.A. |
| Gaziabad (Jan 26-28) | 10 | 48 | N.A. |
| Khurja (Jan- 27-29) | 18 | 18 | N.A. |
| Bulanshahar (March 2-3)) | 3 | 2 | N.A. |
| Saharanpur (March 24 Apr.3) | 12 | 53 | N.A. |
| Varanasi (May 18-22) | 10 | 46 | N.A. |
| Kanpur (May 19-23) | 18 | 64 | N.A. |
| Meerut (May 20-23) | 30 | 62 | N.A. |
| Sikandrabad (Distt. Bulandshahar) (May 20-22) | 11 | 5 | N.A. |
| Varanasi (November 8-15) | 17 | 26 | N.A. |

| <i>Name of the place</i> | <i>Number of persons</i> | | <i>Loss of property</i> |
|--|--------------------------|----------------|-------------------------|
| | <i>Killed</i> | <i>Injured</i> | |
| West Bengal Village Jitkipora (Distt. Nadia) (March 11) | 7 | 13 | N.A. |
| Asansole (April 20-22) | 11 | 7 | N.A. |
| 1992 | | | |
| Gujarat Ahmedabad City (January 1-6) | 6 | 24 | N.A. |
| Uttar Pradesh : Hapur (Distt. Ghaziabad) (February 13-15) | 9 | 10 | N.A. |

It is the view of Government that communal violence is the handwork of communal and anti-social elements who exploit various factors and incidents for disturbing communal peace and harmony.

*N.A. stands for Not Available.

**Pipeline for Supply of crude Oil to
Barauni**

1554. SHRIMATI RITA VERMA:
SHRIMATI DIPIKA H.
TOPIWALA:
DR. LAXMINARAYAN PAN-
DEYA:
SHRIMATI MAHENDRA
KUMARI:

Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) whether the Government propose to
set up an alternative crude pipeline for sup-
ply of foreign crude to Barauni refinery;

(b) if so, the details thereof;

(c) the estimated cost of the pipeline;
and

(d) the time by which the work on pipe-
line is likely to start?

THE MINISTER OF PETROLEUM AND
NATURAL GAS (SHRI B. SHANKAR-
ANAND): (a) to (d). The Indian Oil Corpora-
tion is examining various alternatives for
supply of imported crude oil to Barauni refin-
ery.

Increase in capacity of Refineries

1555. SHRIMATI RITA VERMA:
SHRIMATI DIPIKA H.
TOPIWALA: